

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1080(CHE)/2024

PETITION NUMBER : IBA/889/2019

NAME OF THE APPLICANT : Bhalakh Realtors Pvt Ltd & Anr

NAME OF THE RESPONDENT(S) : N Kumar (IRP) Sheltrex Developers Pvt Ltd

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

Ld. Sr. Counsel Mr. Srinath Sridevan for the Applicant. Ld. Counsel Mr. Gajendran Ravi for the RP.

In this case, during the last hearing RP was directed to share the relevant information to the Applicant and the same is stated to have been shared.

Counsel for the Applicant stated that he has received information pertaining to the land stated to have been owned to the extent of 4.33 acres.

As the information has been furnished in this IA, IA(IBC)/1080(CHE)/2024, **IA(IBC)/1080(CHE)/2024 is disposed off as infructuous.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk